

**Government of Jammu and Kashmir  
Election Department**

**NOTIFICATION**

Jammu, the 20<sup>th</sup> March, 2017.

SRO 127 WHEREAS, the seats of six (06) Members of the Legislative Council of the State of Jammu and Kashmir elected by the Members of Legislative Assembly of the State are due to fall vacant on the retirement of the six Members on expiration of their term of office, as under:-


| S.No | Constituency                      | Name of Member                  | Date of vacancy |
|------|-----------------------------------|---------------------------------|-----------------|
| 01.  | Poonch District of Jammu Province | Jahangir Hussain Mir            | 19.04.2017      |
| 02.  | Jammu Province                    | Master Noor Hussain             | 19.04.2017      |
| 03.  | Jammu province                    | Jugal Kishore Sharma            | 19.04.2017      |
| 04.  | Kashmir Province                  | Dr. S.Bashir Ahmad Shah (Veeri) | 19.04.2017      |
| 05.  | Kashmir Province                  | Mr. Yasir Reshi                 | 19.04.2017      |
| 06.  | Kashmir Province                  | S.Dharambir Singh               | 01.01.2017      |

AND WHEREAS, biennial election has to be held for the purpose of filling the above vacancies; so arising;

NOW, THEREFORE, as recommended by the Election Commission of India, in pursuance of section 29 of the Jammu and Kashmir Representation of the People Act, 1957 (IV of 1957), the Governor hereby, is pleased to call upon the Members of Legislative Assembly of the State, to elect to the said Council, before 19<sup>th</sup> April, 2017, six Members, in accordance with the provisions of the said Act and of the rules and orders made thereunder, in the following manner:-

- (a) Three (3) Members from amongst persons who are residents of the Province of Jammu and are not Members of Legislative Assembly: Provided that of the Members so elected, at least one shall be resident of District Poonch.
- (b) Three (3) Members from amongst persons who are residents of the Province of Kashmir and are not Members of Legislative Assembly.

By order of the Government of Jammu and Kashmir.

  
Principal Secretary to Government,  
Election Department.

No: PS/Elec/LC/2017

Dated: 20 .03. 2017

Copy to the:-

- 1- Y.Standhope Principal Secretary Election Commission of India, Nirvachan Sadam, Ashoka Road new Delhi.
- 2- Principal Secretary to Hon<sup>ble</sup> Governor, J&K Jammu
- 3- Chief Electotral Officer, J&K, Jammu
- 4- Commissioner/Secretary to Government, Law Department
- 5- Commissioner Secretary to Government General Administration Department.
- 6- Secretary J&K Legislative Assembly / Council Civil Secetariat Jammu.
- 7- Director, Information J&K Jammu.
- 8- Private Secretary to Minister Incharge Election J&K Jammu
- 9- Private Secretary to Chuief Secretary, J&K, Jammu.
- 10- SRO Secttion Law Department